NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

T.P. No. 84/NCLT/AHM/2017 (New) Gujarat High Court C.A. No. 249/2008 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

Name of the Company:

Gopal Girdharimal Doda.

Vishesh Ispat Pvt Ltd.

Section of the Companies Act:

Section 237 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

GARGII R.NYAS

ADVOCATE

RESPONDENTS

2. KARAN VALECHA

ADVOCATE PETITIONERS.

ORDER

Learned Advocate Mr. Karan Valecha i/b Learned Advocate Mr. A R Gupta present for Petitioner. Learned Advocate Ms. Gargi Vyas present for Respondent.

Respondent not filed reply.

Respondent shall file reply within two weeks serving a copy in advance to other side.

List the matter 27.02.2018.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of January, 2018.